

ITEM NO.6+18

COURT NO.2

SECTION XVII

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).2626/2025

APEX HEIGHTS PVT. LTD.

Appellant(s)

VERSUS

RAM KISHOR ARORA &amp; ANR.

Respondent(s)

[ TO BE TAKEN UP AT 11:00 A.M. ]

IA No. 44221/2025 - EX-PARTE STAY

IA No. 44223/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 44222/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

WITH

C.A. No. 3724/2025 (XVII)

FOR ADMISSION

IA No. 35999/2025 - EX-PARTE STAY

IA No. 36001/2025 - EXEMPTION FROM FILING O.T.

IA No. 35998/2025 - PERMISSION TO FILE APPEAL

C.A. No. 3260/2025 (XVII)

IA No. 45186/2025 - EX-PARTE STAY

IA No. 44986/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

C.A. No. 2778/2025 (XVII)

IA No. 48215/2025 - EX-PARTE STAY

IA No. 48216/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

C.A. No. 2648/2025 (XVII)

IA No. 45410/2025 - EX-PARTE STAY

IA No. 45412/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

Diary No(s). 4654/2025 (XVII)

IA No. 45480/2025 - EX-PARTE STAY

IA No. 45481/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 45478/2025 - PERMISSION TO FILE APPEAL

C.A. No. 3952/2025 (XVII)

FOR ADMISSION

IA No. 54677/2025 - PERMISSION TO FILE APPEAL

IA No. 54678/2025 - STAY APPLICATION

C.A. No. 2627/2025 (XVII)

IA No. 44232/2025 - APPLICATION FOR PERMISSION

IA No. 44228/2025 - EX-PARTE STAY

IA No. 44229/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

C.A. No. 2662/2025 (XVII)

FOR ADMISSION

IA No. 45812/2025 - EX-PARTE STAY  
 IA No. 46263/2025 - INTERVENTION/IMPLEADMENT  
 IA No. 46983/2025 - PERMISSION TO FILE ADDITIONAL  
 DOCUMENTS/FACTS/ANNEXURES  
 IA No. 45815/2025 - PERMISSION TO FILE ADDITIONAL  
 DOCUMENTS/FACTS/ANNEXURES  
C.A. No. 2240/2025 (XVII)  
 ----- FOR ADMISSION  
 IA No. 36569/2025 - EXEMPTION FROM FILING O.T.  
C.A. No. 2598/2025 (XVII)  
 IA No. 43704/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
 JUDGMENT  
C.A. No. 3498/2025 (XVII)  
 FOR ADMISSION  
 IA No. 57160/2025 - STAY APPLICATION  
Diary No(s). 5072/2025 (XVII)  
 IA No. 100972/2025 - CONDONATION OF DELAY IN REFILEING / CURING THE  
 DEFECTS  
 IA No. 100965/2025 - EX-PARTE STAY  
 IA No. 100966/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
 JUDGMENT  
 IA No. 100967/2025 - PERMISSION TO FILE ADDITIONAL  
 DOCUMENTS/FACTS/ANNEXURES  
 IA No. 100969/2025 - PERMISSION TO FILE APPEAL  
 With  
CIVIL APPEAL Diary No(s). 27385/2025  
 IA No. 186532/2025 - CONDONATION OF DELAY IN REFILEING/ CURING THE  
 DEFECTS  
 IA No. 186528/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
 JUDGMENT  
 IA No. 186531/2025 - EXEMPTION FROM FILING O.T.\_

Date : 13-08-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT  
 HON'BLE MR. JUSTICE JOYMALYA BAGCHI

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Mr. Himanshu Shekhar, AOR  
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Mr. Arvind Kumar, Adv.  
Ms. Siddhi Bohra, Adv.

Ms. Aakriti Jain, AOR  
Mr. V.K. Sharma, Adv.  
Mr. Shanker Chhabra, Adv.  
Ms. Aishwarya Jain, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List on 04.11.2025.

(SATISH KUMAR YADAV)  
ADDITIONAL REGISTRAR

(PREETHI T.C.)  
ASSISTANT REGISTRAR